

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 118
TO BE ANSWERED ON 30.11.2015

School Funds

† 118. **PROF. RAVINDRA VISHWANATH GAIKWAD:**
SHRI FEROZE VARUN GANDHI:
DR. VIRENDRA KUMAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that shortage of teachers in Government schools and the dilapidated condition of school buildings are affecting the education scenario in various States of the country and if so, the details thereof;
- (b) the amount of funds sought by the States and released by the Government for the education sector during the last three years;
- (c) the reasons for underutilisation of funds under various scheme heads of Department of Education and Literacy;
- (d) the steps taken by the Government to ensure the optimum utilisation of funds;
- (e) whether the Government is planning to reduce the count of 1191 pending utilisation certificates and if so, the details thereof; and
- (f) whether the 'per child' expense on education has increased under primary and middle school level during the present plan period and if so, the details thereof along with the target fixed under the present plan in this regard?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a): Sarva Shiksha Abhiyan (SSA) is a centrally sponsored scheme implemented to support the States/UTs for universalization of elementary education across the country. Under SSA, a total of 19.48 lakh teacher posts have been sanctioned to ensure the pupil-teacher ratio as stipulated in the Right of Children to Free and Compulsory Education (RTE) Act, 2009, against which 15.59 lakh teacher posts have been filled up as on 31st August, 2015 and there are 3.9 lakh teacher posts vacant. As per Unified District Information System for

Education (UDISE) 2014-15 (Provisional) there are 6340 Government elementary schools with dilapidated building. State-wise vacancies of teachers under SSA is at **Annexure-I**. State-wise vacancies of teachers under RMSA is at **Annexure-II**. A statement of State-wise number of dilapidated Government elementary school buildings is at **Annexure-III**. A statement of State-wise number of dilapidated Government secondary school buildings is at **Annexure-IV**.

(b): The details of funds released by the Department under Sarva Shiksha Abhiyan and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) during the last three years are at **Annexure-V** and **VI**, respectively.

(c): The under utilisation of funds in the Schemes was due to non- receipt of adequate number of viable proposals from States/ UTs. The releases are based on position of unspent balances available with the implementing agencies, pace of expenditure and pending Utilisation Certificates (UCs).

(d) and (e): The Central share is released in instalments based on expenditure, release of commensurate State share, quantum of outstanding advances and receipt of utilization certificates. While releasing the 2nd instalment under SSA, the furnishing of audited utilization certificates by State Implementing Societies is a prerequisite. The component-wise quarterly review meetings of Finance Controllers, meetings of Education Secretaries and regular meetings with State officials are held to ensure proper utilisation and monitoring of funds.

Under SSA, the expenditure has almost been equal to the amount allocated under Revised Estimate during the last three years as shown in the table given below:

(Rs. in crore)

S. No.	Year	Revised Estimate (RE)	Actual Expenditure (AE)	AE as a % of RE
1	2012-2013	23875.83	23858.01	99.93
2	2013-2014	26608.01	24820.93	93.28
3	2014-2015	24380.00	24122.51	98.94
4	2015-2016	22000.00 (BE)	13213.36 *	60.06 (As against BE)

* As on 17th November, 2015

Savings of Rs 432.08 crore in 2014-15 were due to funds not utilized / not required by North Eastern Region (NER) States. Thus, it is evident that the funds made available under the SSA scheme are fully utilized and the capacity for expenditure under SSA exists.

The RMSA, since its revision in 2014-15, subsumed the schemes of ICT at schools, vocationalisation of Secondary Education, Inclusive Education for Disabled at Secondary Stage and girl's hostels, which extends to Higher Secondary classes and covers both Government and Aided Schools.

The utilization certificates under SSA have been issued in respect of all States/UTs up to 2013-14 except for the UT of Daman & Diu. However, in respect of RMSA, 172 UCs are pending as on 30.10.2015.

(f): The per child expenditure per annum under SSA (Central share) for elementary schools, has shown an increase as compared to 2012-13 . The funds provided under SSA to the States/UTs are additional to the States' own allocation/expenditure on education for elementary schools. In the current Plan period starting from 2012-13, detailed information on funds provided to States/UTs under SSA and the corresponding per child expenditure is at **Annexure-VII**.

ANNEXURE- I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTIONS TO BE ANSWERED ON 30.11.2015 ASKED BY PROF. RAVINDRA VISHWANATH GAIKWAD, VARUN GANDHI AND DR. VIRENDRA KUMAR REGARDING "SCHOOL FUNDS".

**Status on teachers (sanctioned, working, vacancies) under State & SSA
August,2015**

S.No.	State/UT	Sanctioned Post			Working			By State	V
		By State	Under SSA	Total	By State	Under SSA	Total		
1	Andaman & Nicobar Island	3557	206	3763	3311	157	3468	246	
2	Andhra Pradesh	122926	24213	147139	105798	24213	130011	17128	
3	Arunachal Pradesh	6163	7340	13503	6163	6561	12724	0	
4	Assam	156005	45686	201691	132608	34510	167118	23397	
5	Bihar	190497	402042	592539	122524	284699	407223	67973	
6	Chandigarh	3950	1390	5340	2016	1160	3176	1934	
7	Chhattisgarh	189019	52946	241965	159463	51577	211040	29556	
8	Dadra & Nagar Haveli	858	946	1804	814	692	1506	44	
9	Daman & Diu	483	118	601	483	59	542	0	
10	Delhi	48549	6541	55090	36620	3059	39679	11929	
11	Goa	5510	179	5689	5510	179	5689	0	
12	Gujarat	172032	53688	225720	172032	43751	215783	0	
13	Haryana	56655	13435	70090	46653	11614	58267	10002	
14	Himachal Pradesh	44022	5556	49578	42413	5556	47969	1609	
15	Jammu & Kashmir	48396	43471	91867	43592	41509	85101	4804	
16	Jharkhand	69522	122678	192200	34052	78554	112606	35470	

S.No.	State/UT	Sanctioned Post			Working			By State	V
		By State	Under SSA	Total	By State	Under SSA	Total		
17	Karnataka	204035	29057	233092	189332	24274	213606	14703	
18	Kerala	123457	2925	126382	123457	1825	125282	0	
19	Lakshadweep	699	40	739	659	32	691	40	
20	Madhya Pradesh	184171	178928	363099	176043	144372	320415	8128	
21	Maharashtra	286696	15387	302083	280456	15387	295843	6240	
22	Manipur	15591	3235	18826	15591	2871	18462	0	
23	Meghalaya	9215	13370	22585	9215	12481	21696	0	
24	Mizoram	10280	2228	12508	9371	2193	11564	909	
25	Nagaland	13504	3464	16968	13504	3147	16651	0	
26	Odisha	136669	92337	229006	133303	92337	225640	3366	
27	Puducherry	3876	30	3906	3148	12	3160	728	
28	Punjab	81423	14090	95513	63437	10661	74098	17986	
29	Rajasthan	156392	122024	278416	155540	98677	254217	852	
30	Sikkim	7206	563	7769	7206	563	7769	0	

31	Tamil Nadu	128648	35001	163649	127268	34908	162176	1380	
32	Telangana	83230	14277	97507	70181	14277	84458	13049	
33	Tripura	28230	6070	34300	28230	5808	34038	0	
34	Uttar Pradesh	336543	423355	759898	193016	352734	545750	143527	
35	Uttarakhand	35144	10909	46053	32843	6502	39345	2301	
36	West Bengal	253890	200970	454860	227253	147730	374983	26637	
TOTAL		3217043	1948695	5165738	2773105	1558641	4331746	443938	3

Source: PAB Minutes 2015-16

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 118 TO BE ANSWERED ON 30.11.2015 ASKED BY PROF. RAVINDRA VISHWANATH GAIKWAD, SHRI FEROZE VARUN GANDHI AND DR. VIRENDRA KUMAR REGARDING "SCHOOL FUNDS".

(Table A)

State-wise in-position Teachers under RMSA sanctioned for newly upgraded secondary schools.

Sr. No	State/UT	Schools Approved	Teachers		
			Approved	In-position	Vacant
1	Andhra Pradesh	96	576	55	521
2	Arunachal Pradesh	62	383	244	139
3	Assam	4	24	0	24
4	Bihar	1153	7705	2495	5210
5	Chandigarh	2	0	0	0
6	Chhattisgarh	1357	8860	4839	4021
7	Daman and Diu	3	18	18	0
8	Gujarat	327	1308	0	1308
9	Haryana	58	222	102	120
10	Himachal Pradesh	163	652	652	0
11	Jammu and Kashmir	636	4318	2632	1686
12	Jharkhand	1000	6000	0	6000
13	Karnataka	444	2969	2009	960
14	Kerala	112	672	655	17
15	Madhya Pradesh	1428	8568	4534	4034
16	Manipur	159	1088	853	235
17	Meghalaya	41	271	52	219
18	Mizoram	88	574	519	55
19	Nagaland	168	1212	247	965
20	Odisha	855	6530	1748	4782
21	Puducherry	9	54	24	30
22	Punjab	304	2122	1003	1119
23	Rajasthan	114	684	0	684
24	Sikkim	15	90	42	48
25	Tamil Nadu	1096	6568	6568	0
26	Tripura	108	565	367	198
27	Telangana	8	48	0	48
28	Uttar Pradesh	1504	10168	2496	7672
29	Uttarakhand	280	1842	832	1010
30	West Bengal	5	30	3	27
Total		11599	74121	32989	41132

Source: PAB minutes

(Table B)

Additional Teachers to the Existing Govt. Secondary Schools sanctioned under RMSA

States	No. of additional Teachers sanctioned	No. of Teachers Recruited	Vacant
Andhra Pradesh	5433	5433	0
Haryana	7223	7223	0
Madhya Pradesh	9665	8976	689
Rajasthan	8098	8098	0
Tamil Nadu	6752	6752	0
Telangana	4136	4136	0
Total	41307	40618	689
Grand Total (A+B)	115428	73607	41821

Source: PAB minutes

Annexure-III

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 118 TO BE ANSWERED ON 30.11.2015 ASKED BY PROF. RAVINDRA VISHWANATH GAIKWAD, SHRI FEROZE VARUN GANDHI AND DR. VIRENDRA KUMAR REGARDING “SCHOOL FUNDS”.

Statement showing State/UT-wise details of government elementary schools with dilapidated building under SSA:

Sl. No.	State	2014-15
1	ANDAMAN & NICOBAR ISLANDS	3
2	ANDHRA PRADESH	250
3	ARUNACHAL PRADESH	0
4	ASSAM	854
5	BIHAR	348
6	CHANDIGARH	0
7	CHHATTISGARH	997
8	DADRA & NAGAR HAVELI	0
9	DAMAN & DIU	0
10	DELHI	0
11	GOA	0
12	GUJARAT	40
13	HARYANA	52
14	HIMACHAL PRADESH	7
15	JAMMU & KASHMIR	26
16	JHARKHAND	281
17	KARNATAKA	150
18	KERALA	42
19	LAKSHADWEEP	0
20	MADHYA PRADESH	429
21	MAHARASHTRA	306
22	MANIPUR	26
23	MEGHALAYA	174
24	MIZORAM	169
25	NAGALAND	32
26	ODISHA	132
27	PONDICHERY	0
28	PUNJAB	4
29	RAJASTHAN	250
30	SIKKIM	2
31	TAMIL NADU	259
32	TELANGANA	95
33	TRIPURA	10
34	UTTAR PRADESH	495
35	UTTARANCHAL	830
36	WEST BENGAL	77
	Total	6340

Source: UDISE 2014-15 (Provisional)

ANNEXURE – IV

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 118 TO BE ANSWERED ON 30.11.2015 ASKED BY PROF. RAVINDRA VISHWANATH GAIKWAD, SHRI FEROZE VARUN GANDHI AND DR. VIRENDRA KUMAR REGARDING “SCHOOL FUNDS”.

Under RMSA

Sl. No.	State / UTs	No. of Govt. Secondary schools with Dilapidated building
1.	Andhra Pradesh	17
2.	Assam	38
3.	Bihar	49
4.	Chhattisgarh	11
5.	Gujarat	5
6.	Haryana	23
7.	Himachal Pradesh	4
8.	Jharkhand	18
9.	Karnataka	7
10.	Madhya Pradesh	9
11.	Maharashtra	9
12.	Mizoram	14
13.	Odisha	17
14.	Rajasthan	481
15.	Sikkim	1
16.	Tamil Nadu	23
17.	Telangana	28
18.	Tripura	1
19.	Uttar Pradesh	12
20.	Uttarakhand	56
21.	West Bengal	10
	Total	833

Annexure-V**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 118 TO BE ANSWERED ON 30.11.2015 ASKED BY PROF. RAVINDRA VISHWANATH GAIKWAD, SHRI FEROZE VARUN GANDHI AND DR. VIRENDRA KUMAR REGARDING "SCHOOL FUNDS".**

Funds released by the Department under Sarva Shiksha Abhiyan during last three year and current year

Sl. No.	Name of the State	Release			
		2012-13	2013-14	2014-15	2015-16 (as on 17.11.2015)
1	Andhra Pradesh	141049.46	174715.39	154566.68	44702.95
2	Arunachal Pradesh	43764.67	19261.85	33607.83	11549.11
3	Assam	130881.60	131820.73	97782.17	61985.94
4	Bihar	275462.25	261013.11	216336.05	174379.03
5	Chhattisgarh	85015.73	76699.64	92705.34	46851.63
6	Goa	1013.04	1333.57	1310.38	560.36
7	Gujarat	113918.08	80559.63	78476.48	45196.01
8	Haryana	33810.35	35088.42	42110.65	26816.32
9	Himachal Pradesh	10737.30	11453.10	12547.30	8529.54
10	Jammu & Kashmir	50805.85	89143.50	51276.51	46008.43
11	Jharkhand	56183.87	45010.71	75775.18	38631.98
12	Karnataka	68450.58	65371.33	66213.52	15056.64
13	Kerala	13449.14	20800.66	21844.02	6289.18
14	Madhya Pradesh	135343.30	200408.56	149094.91	62928.25
15	Maharashtra	106854.62	65653.65	58288.54	25993.98
16	Manipur	17362.44	13193.93	21465.80	3526.43
17	Meghalaya	18670.78	28340.86	20404.51	5005.32
18	Mizoram	15317.60	10657.69	14739.69	6189.83
19	Nagaland	11231.95	15803.02	20568.72	0.00
20	Odisha	104307.62	73956.08	66695.31	59829.94
21	Punjab	49472.68	38323.72	36215.98	16931.92
22	Rajasthan	153520.11	242488.70	248041.55	125653.40
23	Sikkim	2693.85	4195.08	4526.13	2138.81
24	Tamil Nadu	71637.13	96827.48	135819.79	55209.42
25	Telangana			81406.88	5116.38
26	Tripura	12010.11	15991.09	19800.13	11389.00
27	Uttar Pradesh	375476.26	466698.04	449867.53	347261.98
28	Uttarakhand	17941.10	22043.51	22880.56	10263.48
29	West Bengal	258056.58	153196.42	97240.30	52202.46
30	A & N Islands	1089.28	612.35	147.21	0.00
31	Chandigarh	1772.64	3009.26	3893.53	1286.12
32	Dadra & N. Haveli	652.76	927.19	911.74	462.00
33	Daman & Diu	433.12	145.54	72.77	78.38
34	Delhi	4293.24	8322.82	6223.73	3184.24
35	Lakshadweep	57.62	0.00	58.83	33.55
36	Puducherry	918.91	443.19	100.00	94.60
	Total	2383655.62	2473509.82	2403016.25	1321336.61

ANNEXURE – VII

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF LOK SABHA UNSTARRED QUESTION NO. 118 TO BE ANSWERED ON 30.11.2015 ASKED BY PROF. RAVINDRA VISHWANATH GAIKWAD, SHRI FEROZE VARUN GANDHI AND DR. VIRENDRA KUMAR REGARDING “SCHOOL FUNDS”.

Year	Revised Estimate (R.E.) (Rs. in crore)	Enrolment of Govt. & Govt. Aided Schools	Per child expenditure/ per annum (Central Share of SSA) (in Rs.)
2012-13	23875.83	141593142	1686.23
2013-14	26583.01	137905137	1927.63
2014-15	24380.00	137905137	1767.88
2015-16 *	22000.00	137905137	1595.30

* As on 24.11.2015